

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 416 of 2015 in DFR No. 1566 of 2015

Dated : 1st December, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam,
Mr. V.K. Gupta &
Ms. Sunita Gupta

Counsel for the Respondent (s) : None

ORDER

I.A. No. 416 of 2015 has been moved in DFR No. 1566 of 2015 on behalf of applicant/appellant praying therein for condonation of delay of 25 days in re-filing the Appeal.

Issue notice of the aforesaid I.A. to the opposite parties requiring them to file reply/objections within three weeks from today.

List I.A. No. 416 of 2015 in DFR No. 1566 of 2015 for hearing on **8th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt

**(Justice Surendra Kumar)
Judicial Member**